## **Declaration of Assets and Liabilities**

(145)	Year2.6.2.2
Company of the Compan	1, PRATIBHA KUMARI SON/COUGHTON WIFE OF YASHWANT KUMAR
121219	ged 29 years, belonging to SHAMPUR, DANAPUR, PATNI
M 2	ged 29 years, belonging to SHAHPUR, DANAPUR, PATNI Aservice and presently working as Office Attendent B.V.S
A STANDER	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

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## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be iven)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	3000F	YASHWANT 100 MAR	HYUSHI	JENNA T	7
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Bihar vidhan mandal SISIPATNI 60000		>	7	
(iii)	Bonds, Debentures and Shares In companies	>		2	×	99.434-704 B
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	21500 Hear	12605/ year	۶	<i>y.</i>	and desired from the second se
(v)	Motor Vehicles (details of make, etc.)	7	Hexo CBZ BR-01-BQ610	7	7	
(vi)	Jewellery (give details of weight and value)	Som judd 235000 F	159m jold 60000 t	12 gm gold	10 gm gold	
(vli)	Other assets, such as values of claims / interests	25.00t	yourot	>	>	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will ave to be indicated]

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	23×58				
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	*	*		*	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Z.	γ	*	X	<b>X</b>
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value	X	X	χ	X	×
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	500000 - SBE (BVM)		
1	(II) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	*	*	
	(b) dues to departments dealing with supply of water	*	*	
	(c) dues to departments dealing with supply of electricity	×	×	

	(d) dues to departments dealing with telephones		1998 (1993) 1994
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Y	7
	(f) Other dues, If any		40.5
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-4 GHQPK1957K	<b>Y</b>
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Y	>
	(III) Sales Tax (Only in case of proprietary business)		COPY, ORDERSON, MARKET
	(iv) Property Tax		The state of the s

## Personal Detail C. 110115365440 GPF/CPF/PRAN No. :-Gender (DD/MM/YYYY) 9 Date of Birth 2 Class/Group (A/B/C) Cadre Office Attendent (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) DATNA Home District I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Pratibha Kumaci

Name of Employee: PRATIBNA KUMPRZ

Designation: Office Attandent

Department: Bihas Legislative Assembly, Patria

Note:

Place: PATIVA

Date: 14/02/22

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.